63

सेवा में,

50(CS+)

अवर सचिव (स्थापना शाखा)

बिहार विधान सभा, पटना ।

विषय:-चल-अचल संपत्ति तथा दायित्वों की विवरणी के संबंध में ।

महोदय,

The Li

2405

सभा सिचवालय के कार्यालय आदेश ज्ञाप संख्या-1स्था०-36/2021-345, दिनांक-06.02.2025 के आलोक में मैं अपने चल-अचल संपत्ति तथा दायित्वों की विवरणी विहित प्रपत्र में संलग्न कर रहा हूँ।

अतएव अनुरोध है कि संलग्न विवरणी को अग्रेतर कार्रवाई हेतु ग्रहण करने की कृपा की जाय।

विश्वासभाजन,

sha kuman.

(उषा कुमारी)

स्हायक प्रशाखा पदाधिकारी, बिहार विधान सभा, पटना ।

Declaration or Assets and Liabilities

			-
Year	20261	0	5
Year	20434	1	_

I,Usha	Kumari	son/o	daughter/wife of.	Sri Bhagwan Sing	h
aged 55 (Approx					
service and presen	tly working as	Assistant	Section Officer, B	ihar Legislative Asse	mbly, Patna
given herein below the	he details of the a	ssets (immov	able, movable, ba	ank balance, etc.) or	myself, my
spouse and dependan	ts*:				

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

SI. No.	Description	Self	Spouse name (s) Sri Bhagwan Singh	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	Rs.85,955/-	Nil.	Nil	Ņil	Nil
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies		Nil	NiI	Nil	Nil
(iii)	Bonds, Debentures and shares in Companies	Nil	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	L.I.C Policy- Sum Assured Rs. 10,00,000/-	Nil	Nil	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	Nil /-	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	Gold 220 gm (Approx) of Rs14,00 ,000/- (Approx) Silver 01 Kg (Approx.) Rs.76,000/- (Approx)	Nil	Gold 100 gm (Approx) of Rs 4,20,,000/- (Approx)	Nil	Nil
	Other assets, such as values of claims / interests	Nil	Nil	Nil	Nil	Nil

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

D&Makumani.

^{*} Dependant here means a person substantially dependent on the income of the employee.

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI. No.	Description	Self	Spouse name (s) Sri Bhagwan Singh	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	01 (Approx.) Achare of Land in Vill- Hari Gaon.(Jagdishpur) Dis-Bhojpur. 68 (Approx.) Dismil of Land in Naubatpur. 05 (Approx.)Khatta of land in Bhusaula Danapur.	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value		Nil	Nil	Nil .	Nil
v)	Other (such as interest in property)	Nil	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 13-02-2025
(a)	(i) Loans from Banks	Housing Loan from SBI Rs.66,46,720/- Top up Rs 60,00,000/-	Rs. 49,50,000/-(Approx) Top up Rs 55,00,000/-
	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil

D&hakumoni.

	(d) dues to departments dealing with telephones	Nil	Nil	
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	Nil	Nil	
	(f) Other dues, if any	Nil	Nil	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Assessment Year 2022-23 PAN No AWGPK7264G	Nil	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	Nil	Nil	
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil	
	(iv) Property Tax	Nil	Nil	

B Personal Detail		
GPF/CPF/PRAN No.	:-	PTS/BLA- 1327
Gender	:-	F (M/F)
Date of Birth	1-	0 1 0 1 1 9 6 7 (DD/MM/YYYY)
Class/Group	:-	B (A/B/C)
Cadre	;-	Administrative
		(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)
Home District	:-	PATNA
Theoret		

I hereby declare that the above details are true to the best of my knowledge and belief. I further declare that My spouse Sri. Bhagwan Singh is declare his own Assets seprately. Signature: JShakuman'

Place: Patna

Name of Employee: Usha Kumari.

Assistant Section Officer. Designation:

Department: Bihar Legislative Assembly, Patna Date: 17/02/2025